

23

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 268/14	TP 6/17	For hearing	433(e) / 433(f)	Vishwas Concrete Pvt. Ltd. Vs Uttam Sagar Development & Construction Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Shiva Shubh Reddy 9886075362.	Respondent	Shy.
2)	Penkal-K. Arjun	Advocate for Petitioner	

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present. Sri Shiva Shankar Reddy filed vakalath for Corporate Debtor. Counsel for Corporate Debtor has filed memo alongwith letter stating that, already Corporate Debtor has paid Rs 12.00 Lakhs to the Operational Creditor. Both the Counsels are directed to file compromise memo on the next hearing date. List it on 20/03/2018.


Member (T)


Member (J)